



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 01.06.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Laliet Kumar, JM			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1 & 2	ITA No. 356 & 357/Chd/26	Cancer Society of kashmir	A	25.05.2026	01.06.2026	Allowed
3	ITA No. 1127/Chd/25	Anu Sharma	A	25.05.2026	01.06.2026	Allowed
4-5	ITA No. 849 & 852/Chd/25	Livtar Singh Bajaj & Co	A	25.05.2026	01.06.2026	Allowed
6	ITA No. 532/Chd/24	Diwakar Sagoonja	A	25.05.2026	01.06.2026	Allowed
7	ITA No. 448/Chd/26	Dawat-E-Islami Hind(Jammu)	A	26.05.2026	01.06.2026	Allowed
8	ITA No. 1783/Chd/25	Harbans Kaur	A	26.05.2026	01.06.2026	Allowed
9	ITA No. 1883/Chd/25	Gaurija Mandir Seva Samiti	A	26.05.2026	01.06.2026	Allowed
10	ITA No. 1845/Chd/25	Pawan Kumar Garg	B	21.05.2026	01.06.2026	Allowed
11	ITA No. 1313/Chd/25	ITO Vs Tarun Sharma.	B	28.04.2026	01.06.2026	Allowed
12	ITA No. 1423/Chd-25	Tarun Sharma	B	28.04.2026	01.06.2026	Allowed
13	ITA No. 1138/Chd-25	Prem Singh	B	25.05.2026	01.06.2026	Dismissed
14	ITA No. 1144/Chd-24	Punjab Zoos Development Society	B	26.05.2026	01.06.2026	Allowed


Assistant Registrar

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